IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

CP NO. 693/2016

IN THE MATTER OF:

Elmec Tools & Devices Pvt. Ltd.

Applicant/petitioner

Vs.

Piyush Colonisers Ltd.

Respondent

Order under Section 433 (e) & 434 (1)(a) of the Companies Act

Order delivered on 26.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner : Mr. Sunil Goyal, Advocate

For the Respondent

ORDER

Learned Counsel for the petitioner applies for a week time to file the certificate of Insolvency Professional. Let the needful be done within a week.

List the matter on 11th August, 2017.

- Sd -

(CHIEF JUSTICE M.M.KUMAR) PRESIDENT

-sd-

(DEEPA KRISHAN) MEMBER(TECHNICAL)

26.07.2017 V. Sethi